

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3365

ANSWERED ON:20.03.2001

CLASH IN TIHAR JAIL

DINESH CHANDRA YADAV;MANIBHAI RAMJIBHAI CHAUDHARY;RAM JEEVAN SINGH

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there was a clash/riots between the inmates and employees of the Tihar Jail during the last few months;
- (b) if so, the reasons of the clash and the number of persons injured/killed;
- (c) whether any investigation has been conducted by the Government in this regard;
- (d) if so, the details thereof;
- (e) whether the Government have taken any measures to prevent such incidents in future;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a)&(b): On 29th December, 2000, thirteen prisoners belonging to two rival groups were detailed for award of punishment for quarrelling with each other over the issue of use of a space. While waiting for the arrival of the Jail Superintendent, the two groups again clashed in which 41 persons, including 18 members of Jail staff, were injured. One of the injured prisoners later succumbed to his injuries.

(c)to(g): An inquiry into the incident was conducted by Additional IG(Prisons) and his report was accepted by the Additional DG (Prisons). The Jail Superintendents have now been directed to avoid assembly of two rival groups of prisoners at one place so as to avoid such incidents in future.